

ITEM NO.7 Court No.1(Video Conferencing) SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).1000/2020

ASHWINI KUMAR UPADHYAY

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

([Along with Record of W.P(C)No 598 of 2019])

Date : 29-01-2021 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Ms. Anjana Prakash, Sr. Adv.
Ms. Geeta Luthra, Sr. Adv.
Mr. Ashwani Kumar Upadhyay, Adv.
Mr. Ashwani Kumar Dubey, AOR
Mr. Manish Kumar, Adv.

For Respondent(s) Mr. Tushar Mehta, Ld. SG
Mr. B V Balaram Das, AOR

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Tag with W.P.(C)No. 869 of 2020.

(MADHU BALA)
AR-CUM-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR